

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.909
ANSWERED ON 7th FEBRUARY, 2019

MEDICAL ASSISTANCE FOR THE VICTIMS OF ROAD ACCIDENTS

†909. SHRI AJAY MISRA TENI: SHRI BHARAT SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has formulated or proposes to formulate any scheme for providing instant medical facility to the people injured in motor accidents on National Highways due to dense fog and other reasons;
- (b) if so, the details thereof and the time by which this is likely to be started; and
- (c) if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) Ministry of Road Transport & Highways has issued guidelines in pursuance of order dated 29.10.2014 in W.P. No. 235 of 2012 of Hon'ble Supreme Court of India to protect the Good Samaritans, i.e. a person who is a bystander or a passer-by, who chooses to assist an injured person or a person in distress on the road, from the legal hassles.

As part of incident management under operation and maintenance of the NH stretches, Highway Ambulances are deployed in their respective service area to extend assistance in case of any emergency on National Highways.
